
STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 741 FOR ANSWER ON 20.12.2017

1. The following agreements have been signed by Government of India under 'Make in India' initiative:

Sr. No.	Country	Details of Agreement	Date of Signing
1.	Russia	Agreement between the Government of Russian Federation and the Government of Republic of India for construction of follow-on-ships of Project 1135.6 in Russia and in India.	15.10.2016
2.	Russia	Agreement between the Government of Republic of India and the Government of Russian Federation on cooperation in the field of Helicopter Engineering.	24.12.2015

2. In the last three financial years i.e. 2014-15 to 2016-17, the Government has accorded Acceptance of Necessity (AoN) for total 148 capital acquisition proposals, out of which 105 proposals worth Rs.2,33,000/- Crore approximately have been categorised as 'Buy (Indian-IDDM)', 'Buy (Indian)', 'Buy and Make (Indian)' or 'Make' categories, which means Request for Proposal (RFP) shall be issued only to Indian Vendors. Defence Procurement Procedure (DPP) stipulates a broad time frame of about 86-126 weeks to complete various stages of procurement cycle.
